

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2451**  
TO BE ANSWERED ON 08<sup>th</sup> August, 2022

**STATUS OF NURSING OFFICERS**

2451 SHRI A. A. RAHIM:

Will the Minister of Defence be pleased to state:

- (a) whether the nursing officers are given permanent commission, if so, the details thereof and the number of nursing officers on permanent commission;
- (b) whether retired nursing officers are given the title and benefits of ex-servicemen;
- (c) if not, the reasons therefor; and
- (d) whether they used to get pension, if so, till when?

A N S W E R

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

- (a): Yes, Sir. As per the extant policy, 60% of the Nursing Officers are given Permanent Commission. As on 31 July, 2022, out of a total held strength of 4703 Officers there are 2925 Military Nursing Service (MNS) Officers holding Permanent Commission.
- (b) & (c): No, Sir. As per the definition of Ex-servicemen issued by the Ministry of Personnel, Public Grievances and Pensions vide Notification No. G.S.R. 757 (E) dated 4<sup>th</sup> October, 2012, MNS Officers are not covered under the definition of Ex-servicemen.
- (d): All Permanent Commissioned MNS Officers retiring after pensionable service of 20 years, as per extant Rules, are granted pension.

\*\*\*\*\*